

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
 AT HYDERABAD

O.A.No.1651/97

Date of Order : 15.12.97

BETWEEN :

G.Sreenivasulu Reddy

.. Applicant.

AND

The Secretary,
 Union Public Service Commission,
 Dolpur House, Shajahan Road,
 New Delhi.

.. Respondent.

Counsel for the Applicant

.. Mr.G.Dasaratharami Reddy

Counsel for the Respondents

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

O R D E R

X As per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Mr.G.Dasaratharami Reddy, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

2. Admit. The applicant is an aspirant for the post of Cameraman Grade-II in Directorate General of Doordarshan, M/O Information and Broadcasting. The interviews for the above post is stated scheduled to be held from 16.12.97 to 26.12.97. The applicant submits that he has necessary qualification as per the advertisement prescribed. Not calling him for the interview is irregular and arbitrary submits the learned counsel for the applicant.



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It is not known whether any

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3. ~~A~~ The shortlisting of the candidates has been done by the respondents in this connection. Hence the following interim direction is passed :-

The applicant should be interviewed by the respondents organisation in any day between 16.12.97 to 26.12.97 as per the convenience of the respondents. If the interviews are postponed ^{are} beyond 26.12.97 the applicant may be called later date also if the respondents feel it is necessary to call him later. However the results of the applicant should not be published until further orders in this OA.

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(R.RANGARAJAN)
Member (Admn.)

Dated : 15th December, 1997

(Dictated in Open Court)

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Copy to:

1. The Secretary, Union Public Service Commission,
Dholpur House, Shahjahan Road, New Delhi.
2. One copy to Mr.G.Dasaratharami Reddy, Advocate, CAT, Hyderabad.
3. One copy to Mr.N.R.Devraj, AddSr.CGSC, CAT, Hyderabad.
4. One copy to D.R(A), CAT, Hyderabad.
5. One duplicate copy.

YLKR

CC today

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.BAI PARAMESWAR :
M(J)

Dated: 15.12.97

ORDER / JUDGMENT.

MR./R.A./C.A.No.

in

R.A.No. 1651/97

Admitted and Interim Directions
Issued.

Allowed

Disposed of With Directions

Dismissed

Dismissed as Withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

SRR

II Court

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण/DESPATCH

17 DEC 1997

हैदराबाद आयपीठ
HYDERABAD BENCH

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